

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO.661/2013

Date of Order: 25.5.2016

CORAM

**Hon'ble Dr. K.B.Suresh, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Kuldeep Sharma S/o Shri Mohan Lal Sharma, aged about 21 years, R/o 276, Paradise Public Secondary School, Near Kala Hanuman Mandir, Jalmahal, Jaipur (Rajasthan).

..... Applicant

(By Advocate Mr. Najeeb A. Khan)

VERSUS

1. Union of India through Chief General Manager, North Western Railway, Jaipur (Rajasthan).
2. Chief Personnel Officer (R&T), Railway Recruitment Cell, North Western Railway, Durgapura Railway Station, Jaipur (Rajasthan).
3. Assistant Personnel Officer, North Western Railway, Durgapura Railway Station, Jaipur (Rajasthan).

..... Respondents

(By Advocate Mr. Y.K.Sharma)

ORDER

(Per Dr. K.B.Suresh, Judicial Member)

Heard.

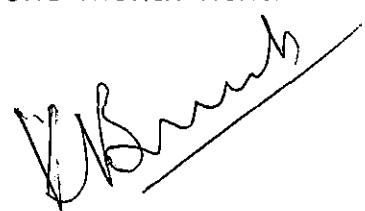
Applicant has passed the written examination and subsequent to that Efficiency Test (PET) also but inadvertently he has not mentioned the Postal Order Number in the application form. But he has passed the examination. For this petty mistake, there is no need to deny life and livelihood of the applicant. The respondent is directed to condone



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it and consider applicant for an appointment within one month next.
OA is allowed.. No costs.


(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/